

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF RAJMATA INVESTMENTS AND FINANCE LIMITED [RIFL]

(Registered Office: 305, Bluechip Arcade, 3-6-111, Himayatnagar, Hyderabad-500029)

The details subsequent to the completion of the Offer made vide Public Announcement dated August 30, 2005 in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto by **Mr. Suryaraj Kumar** ('Acquirer') to acquire up to 48,000 fully paid-up equity shares of Rs. 10/- each representing 20% of paid up equity share and voting capital of RIFL at a price of Rs. 12/- per share ("Offer Price"), payable in cash are as under:

1. Name of the Target Company : **RAJMATA INVESTMENTS AND FINANCE LIMITED**
2. Name and Address of Acquirer : **1. Mr. Suryaraj Kumar**
G-2, Aarudhira, Y-108,
4th Street, Anna Nagar,
Chennai-600 040
3. Name of Manager to the Offer : **Ashika Capital Limited**
4. Name of Registrar to the Offer : **Venture Capital and Corporate Investments Limited**
5. Offer Details :
 - a. Date of Opening of the Offer : October 21, 2005
 - b. Date of Closure of the Offer : November 09, 2005
6. Details of the Acquisition :

S.No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price: Fully Paid-up Equity Shares Partly Paid-up Equity Shares	Rs. 12/- per share Not Applicable		Rs. 12/- per share Not Applicable	
		Number	(%)	Number	(%)
(ii)	Shareholding of Acquirer before MOU / P.A.	NIL	NIL	NIL	NIL
(iii)	Shares acquired by way of MOU or Market Purchases	87,153	36.31	87,153	36.31
(iv)	Shares acquired in the Open Offer	48,000	20.00	8,800	3.67
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 5,76,000/-		Rs. 1,05,600/-	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	NIL	NIL	NIL	NIL
(vii)	Post Offer Share Holding of Acquirer (ii+iii+iv+vi)	1,35,153	56.31	95,953	39.98
(viii)	Pre & Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		1,52,847 (63.69%)	1,04,847 (43.69%)	1,52,847 (63.69%)	1,44,047 (60.02%)

7. Status of Escrow Account : The amount lying in the Escrow Account is yet to be released to the Acquirer.
8. Payment of Interest, if any : Nil
9. Status of Investor Complaints received, if any : Nil

This Public Announcement would also be made available on the SEBI website : www.sebi.gov.in

The Acquirer accepts full responsibility for the information contained in this Public Announcement.



Issued by Manager to the Offer on behalf of Acquirer:
ASHIKA CAPITAL LIMITED

7-1-613/14A, Suite No: 6, 2nd Floor, Nestcon Lakshmisri,
Ameerpet, Hyderabad-500 016.

Tel: +91-40-55617802/23750498 Fax: +91-40-55617801

E-Mail: ashika_hyderabad@rediffmail.com

Contact Person: Mr. Rajendra Kanoongo

Place: Hyderabad
Date: November 17, 2005